

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR RAJESH KUMAR GOEL

Civil Appeal No(s). 5389/2015

UNION OF INDIA &amp; ANR.

Appellant(s)

VERSUS

GAJANAN GOVIND KHANDEKAR

Respondent(s)

(only CAD 22994/18 will be listed before the Ld. Registrar Court)

WITH

Diary No(s). 22994/2018 (XVII)

(FOR ADMISSION and I.R. and IA No.105692/2018-CONDONATION OF DELAY IN FILING and IA No.105694/2018-EX-PARTE STAY and IA No.105693/2018-CONDONATION OF DELAY IN REFILING and IA No.105691/2018-LEAVE TO APPEAL U/S 31(1) OF THE ARMED FORCES TRIBUNAL ACT, 2007)

Date : 31-10-2018 This appeal was called on for hearing today.

For Appellant(s) Mr. Mukesh Kumar Maroria, AOR

Mr. Arvind Kumar Sharma, AOR

For Respondent(s) M/S. J S Wad And Co, AOR

UPON hearing the counsel the Court made the following  
O R D E RCIVIL APPEAL D.NO. 22994 OF 2018

Mr. Alim Anvar, learned counsel appearing on behalf of Mr. Nishe Rajen Shonker, Advocate-on-record seeks time to file vakalatnama on behalf of sole respondent. Two weeks' time is given for vakalatnama and thereafter four weeks' time to file counter affidavit.

List again on 10.01.2019.

RAJESH KUMAR GOEL  
Registrar